

**Vacancies of Teachers in Navodaya Vidyalyayas**

1053. DR. MAHADEEPAK SINGH SHAKYA: Will the PRIME MINISTER be pleased to state:

(a) whether several posts of teachers are lying vacant in Navodaya Vidyalyayas:

(b) whether several teachers do not join even after their selection; and

(c) if so, the reasons therefor and the steps being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c). Out of the total sanctioned posts, 50% posts are filled on deputation basis and the remaining 50% through direct recruitment. Some of the posts which are to be filled by deputation remain vacant as teachers may not be attracted to serve on deputation in Navodaya Vidyalyayas, which are located in inconvenient and remote rural areas. However, for these vacancies, Principals have been authorised to make part-time/ad-hoc appointments.

**National Security Council**

1054. SHRI Y. S. RAJA SEKHAR REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether any final decision has been taken regarding the setting up of a National

Security Council; and

(b) if so, the details thereof?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) and (b). The matter is receiving the active consideration of Government, for a very early decision.

**Encouragement to Indian Languages in IAS Examination**

1055. SHRIKAPILDEV SHASTRI: Will the PRIME MINISTER be pleased to state:

(a) the number of IAS officers, who wrote their examinations in languages other than English, during the last three years;

(b) whether Government have any scheme for encouraging such educated youths in the IAS who have received their education in the constitutionally recognised Indian languages; and

(c) if so, the details thereof?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) Information is given in the Statement attached.

(b) and (c). Provision has been made in the Rules for the Civil Services Exam. allowing the candidates option to answer the papers in any of the languages included in the Eighth Schedule to the Constitution except for the paper on English which is on matriculation standard. The mark awarded to a candidate on this paper are not taken into account for inter-se ranking.

**STATEMENT**

*The Number of candidates appointed to the IAS on the basis of Civil Services Examinations held from 1986 to 1988 who took the examination in a language included in the VIIIth Schedule to the Constitution*

Year of Examination	Candidates appeared at the examination in a language included in the VIIIth Schedule to the Constitution	
	Name of Languages	No. of candidates
1 1986	2 Hindi	3 6